

Sixteenth Loksabha

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Title: Need to operationalize CGHS Wellness Centre at Trichy in Tamil Nadu.

SHRI P. KUMAR (TIRUCHIRAPPALI): Several Central Govt. Offices are located in my Constituency like OFB, P&T and others, where thousands of employees are working. But very sadly, till now, there is no permanent mechanism to take care of their health needs.

Recognizing this necessity, this issue was taken up with the Ministry of Health and Family Welfare. Moreover, this matter was also taken up with the Ministry of Defence. As a result of all these efforts, the Ministry of Health and Family Welfare has initiated action and is working on a proposal to merge the P&T dispensaries with the CGHS, including the one at Trichy.

It further appears now that the modalities are being worked out to provide CGHS treatment facility at Trichy.

In view of this, I request the Ministry of Health and Family Welfare to expedite the operationalization of CGHS Wellness Centre at Trichy. I also request the Govt. of India to empanel other multi-speciality hospitals and super-speciality hospitals located in and around Trichy under the CGHS so that the beneficiaries could avail hassle-free medical treatment.